

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7261
ANSWERED ON:21.05.2012
NORMS FOR GOODS TRANSPORT VEHICLES
Banerjee Shri Ambica

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is a proposal to stop providing Central assistance for construction and maintenance of roads to such States that are not adhering to the loading norms for goods transport vehicles;
- (b) if so, the details thereof alongwith the names of such States who were deprived of financial assistance for construction and maintenance of roads;
- (c) whether the financial assistance was later on restored/ provided to these States; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (d): No, Madam. However, with a view to curb overloading, in the year 2003-04 Central Grants for road construction was held back in respect of seven States viz. Haryana, Rajasthan, Uttar Pradesh, Gujarat, Madhya Pradesh, Chhattisgarh and Orissa who were issuing special token/ passes for allowing plying of overloaded vehicles. Subsequently these States had withdrawn the relevant notifications in this regard following which funds for construction/maintenance of roads were released to them.